NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP No. 87/397-398/NCLT/AHM/2016 (New)
CP No. 5/397-398/CLB/MB/2015 (Old)

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

Name of the Company: Bhanu Pratap Singh Parihar & Ors.
V/s.
Healthy Business Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	HARSHAVARDHAN TOPRE	ADV.	Resp. No. 4 and 5	BKRaveendra
2.				

ORDER

None present for Petitioners. Learned Advocate Mr. Harshvardhan Topre present for Respondents 4&5. None present for Respondents 1 to 3.

Learned Counsel for Respondents 4&5 requested time to file reply. Respondents 4&5 are granted two weeks' time to file a reply by serving a copy in advance to the Petitioners.

List the matter on 22.12.2016

20/10/16
(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 20th day of October, 2016